

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-120/2001/5242/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Jogeswar Borah,
Member, MACT,
Sonitpur, Tezpur.

Dated Guwahati the th 20 June, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. MACT(S) 449, dtd. 13.06.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 14.06.2024** has been granted. The District & Sessions Judge, Sonitpur, and in his absence, the next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

Sdt

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-120/2001/5243-5244/A, dated , 20-06-2024
Copy to:

1. The District & Sessions Judge, Sonitpur.
- ✓ 2. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

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